

doing private work neglecting their official duties; and

(d) if so, the details thereof and the steps Government propose to take against such employees of the Centre?

THE MINISTER OF STATE IN THE MINISTRIES OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI R. V. SWAMINATHAN): (a) The number of employees in the various categories in the Water Technology Centre of I.A.R.I. is given below:—

Scientific—32

Technical—31

Administrative—18

Supporting—54

(b) One casual labour has been engaged on daily basis as Key-punch Operator.

(c) No, Sir.

(d) Does not arise.

Representations of staff pending with FCI

2397. SHERMATI ILA BHATTACHARYA: Will the Minister of AGRICULTURE be pleased to refer to the reply to Unstarred Question 2877 given in the Rajya Sabha on the 13th August, 1982 and state:

(a) whether Food Corporation of India has since examined the clarifications received by it in respect of the cases relating to two representations in regard to regularisation of the absence from duty for more than five years on medical grounds, which were received by it through its Zonal Office at Calcutta;

(b) if so, whether the cases have since been decided on merits and the details of the decisions taken in those two cases; and

(c) if the reply to part (b) above be in the negative, what are the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRIES OF AGRICULTURE AND RURAL DEVELOPMENT (MISS KAMLA KUMARI): (a) to (c). The matter is still under examination of the management of the Corporation with reference to certain further clarifications called for from their Zonal Office.

NDDB's Dairy Plant at Anand

2398. SHRI AMARPROSAD CHAKRABORTY: Will the Minister of AGRICULTURE be pleased to state:

(a) the production of milk and milk products at the Dairy Plant of the National Dairy Development Board at Anand during the last three years;

(b) the quantum of milk procured by it from the milk producers during the last three months;

(c) the quantum of cheese, butter, milk powder and other milk products which were produced and exported by the National Dairy Development Board during the last three years; and

(d) the amount of foreign exchange earned by the Board through such export during the same period?

THE MINISTER OF STATE IN THE MINISTRIES OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI R. V. SWAMINATHAN): (a) The dairy plant at Anand is not owned by the National Dairy Development Board.

(b) to (d) Does not arise.

Merger of D.M.S. and Mother Dairy

2399. SHRI AMARPROSAD CHAKRABORTY: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government's attention has been drawn to the news report in Statesman of 25th August, 1982 under the caption 'Punjab Plan to merge two milk Organisations'; and

(b) if so, whether the Central Government also propose to merge them?